



Honourable Shri Justice S. S. Kemkar

B.Com., LL.B.(Hons.)

2003

Justice Shantanu Sharadchandra Kemkar. B.Com., LL.B.. : Was born on October 23, 1956. He was enrolled as an Advocate on August 11, 1979. He practised in the Indore Bench of the High Court of Madhya Pradesh in Civil, Constitutional, Labour, Service, Taxation, Accident Claim Cases etc. for 18 years and his field of specialization is Labour, Constitutional, Civil and Service. He was a Government Advocate at Indore Bench of the Madhya Pradesh High Court from March 2000. He was a Panel Lawyer of Madhya Pradesh State Road Transport Corporation, M.P. Housing Board, National Textile Corporation (MP) Ltd., M.P. Electricity Board, Indore Development Authority and IIBI Bank. He was appointed as an Additional Judge of the Madhya Pradesh High Court on March 21, 2003 and permanent Judge on January 19, 2004. Transferred as Judge of Bombay High Court with effect from April 16, 2016.

Source from book Judge of the S.C. and the H.C. Edn. 2005, Pub. Ministry of Law and Justice